

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO SPL CASE 1000548/2018	CSMT Railway Police Station Vs Kishorkumar Ramshankar Kashyap	Argument	
02	POCSO SPL CASE 1000463/2018	The State of Devnar P.stn Vs Vasim Mohamad Asrar Kureshi	R/E (PH)	
03	POCSO 171/19	Mahim Police Station Vs Munna Samrat Choudhari	R/E (PH)	
04	POCSO 194/19	R.C.F. Police Station Vs Imran Ismile Mohd. Shaikh	Evidence	
05	POCSO 164/19	R.C.F. Police Station Vs Sunil Ravishankar Rai and Ors.01	Evidence	
06	ABA 1595/19	Mehul Navneet Sheth And 4 Others Vs State Wadala T T P.stn	Hearing	
07	ABA 976/20	Ashish Ashok Agarwal Vs The State of Maharashtra Worli P.stn.		
08	ABA 977/20	Naval Ashok Agarwal Vs Worli P.stn.		

09	ABA 978/2020	Anita Ashok Agarwal Vs The State of Maharashtra Worli P.stn.		
10	Cri. BA 1892/20	Santosh Suryanarayan Jha - Vs Wadala Police Station		
11	ABA 945/20	Rohit Santosh Sakat Vs R.A.K. Marg P.stn	Order	
12	MA 1158/20	Pinky Dilip Choudhary - Applicant. Vs Nagpada Police Station -	Say	

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COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO case 283/18	Colaba Police Station Vs Mohamad Mumtaj Ahamad	Argument	
02	POCSO 540/17	Tardeo Police Station P.stn Vs Ejaj Harun Rashid Patvegar	Accd Stm	
03	POCSO case 110/17	SANTACRUZ P. Stn. Vs HIFZUQR REHMAN BALAKAT HUSAIN	R/E (PH)	
04	POCSO case 62/19	Santacruz Police Station Vs Mumtaj Hifajur Raheman Siddhiki	R/E (PH)	
05	ABA 336/20	Philip David Balid And 2ors Vs State Wadala Police Station	Hearing	
06	ABA 891/20	Mudassir Abdul Razzak Petiwala and Others Vs Sir J.J.Marg Police Station	Hearing	
07	ABA 464/20	Anand Narayan Sawant Vs State V P Road Police Station	Hearing	
08	Cri. MA 3135/19	Anju Mangal Yadav Vs The State of Maharashtra	Order	

09	Cri. MA 3240/19	Pradeep Pitambar Yadav in BA 1772/19 -- Applicant Vs The State of Maharashtra - D.B. Marg Police stn	Order	
10	ABA 986/20	Yatindra Datta Sawant and 1 anr. Vs Kalachowki P.stn.	Order	
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12				

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO 582/18	Nirmal Nagar P.stn Vs Nasir Raja Mohamad Nijamuddin Shaikh	Accd Stm	
02	BA Exh in POCSO 513/19	Trombay Police Station Vs Gangaprasad Pannalal Gupta @ Babu	Hearing	
03	ABA 686/20	Byculla Police Staion Vs Danish Ahmed Chaudhary and Ors	Hearing	
04	ABA 792/20	Mohammed Azam Shaikh Vs The State of Maharashtra	Hearing	
05	ABA 2216/19	Kirti Doshi and othrs Vs Malabar Hill Police Station	Hearing	

COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO 579/18	The State of Bandra Pstn Vs Shasikant Suresh Kate	R/E (PH)	
02	ABA 1466/19	Hemaant Ramesh Samtani And Anr. Vs State Malbar Hill P.stn	Hearing	
03	ABA 1908/19	Ravi Ramesh Samtani Vs State of Malabar Hill P.stn	Hearing	
03	ABA 1803/19	Hakim Shaikh Kadar Qureshi And Other 5 Vs State of Agripada P.stn	Hearing	
04	ABA 914/20	Mrs. Zoyaa@Naida Harun Khokar Vs The State of Maharashtra V.P.Marg P.stn.	Hearing	
05	ABA 1029/20	Nilesh Tukaram Sable and Ors. Vs The State of Maharashtra Through Worli Police Station	Hearing	

COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO 579/19	Mankhurda Police Station Vs Sunny Rajendra Chauhan	R/E (PH)	
02	POCSO 435/18	Shahu Nagar Police Station Vs Jastinraj Josef Jonh	R/E (PH)	
03	ABA 2202/19	Bhavesh Sheth Vs D.B. Marg Police Station	Hearing	
03	ABA 600/20	Wadala T T Police Station Vs Ajay Ravi Devendra	Hearing	
04	ABA 304/2020	Javed Farooque Khan & 3ors Vs State Byculla Police Station	Hearing	
05	ABA 161/20	Amit Suresh Singh & 4 ors Vs State V P Marg Police Station	Hearing	

